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# West Bengal Appropriation Act, 1954 09 of 1954

[30 March 1954]

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# West Bengal Appropriation Act, 1954 09 of 1954

[30 March 1954]

#### **PREAMBLE**

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1955. Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1955;

It is hereby enacted as follows:-

1 For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 20th March, 1954, Part IVA, page 342; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meetings of the West Bengal Legislative Assembly held on the 22nd and 23rd March, 1954; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meetings of the West Bengal Legislative Council, held on the 24th and 25th March, 1954.

#### 1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1954.

2. Issue of Rs. 90,67,83,001 out of the Consolidated Fund of

### West Bengal for the year 1954-55 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees ninety crores, sixty-seven lakhs, eighty-three thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1955, in respect of the services specified in column 2 of the Schedule.

### 3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1955

## SCHEDULE 1 SCHEDULE

## SCHEDULE (See sections 2 and 3)

1	2	3				
Grant	Services and	Su	ms not exceedii	ıg		
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.		
		Rs.	Rs.	Rs.		
	A-Direct Demand on the Revenue.					
1	A-Taxes on Income other than Corporation Tax.	3,81,000		3,81,000		
2	7-Land Revenue	1,55,60,000		1,55,60,000		
3	8-State Excise Duties	39,63,000		39,63,000		
4	9-Stamps	7,08,000		7,08,000		
5	10-Forest	71,49,000		71,49,000		
6	11-Registration	18,93,000		18.93,000		
7	12-Charges on account of Motor Vehicles Acts.		4,50,000	4,50,000		
^	12 Oth T	10 10 000	1	10 10 000		

8	Duties	18,10,000		18,10,000
	C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
9	17-Interest on works for which Capital Accounts are kept.		11,80,000	11,80,000
10	XVII-Irrigation- Working expenses 18-Other Revenue expenditure financed from Ordinary Revenues.			
	18(1)-Other Revenue expenditure financed from Famine Insurance Fund.			
	H-Civil Works and Miscellaneous Public Improvements.			
	51A-Interest on Capital Outlay on Multi-purpose River Schemes.			
	5IBOther Revenue expenditure connected with Multipurpose River Schemes.	5,38,91,000	46,65,000	5,85,56,000
	CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			
10	68-Construction of Irrigation, Navigation, Embankment and Drainage Works.			
	HH-Capital Account of Civil Works and			

	Miscellaneous Public Improvements outside the Revenue			
	Account 80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.			
	Total-Grant No. 10	5,38,91,000	46,65,000	5,85,56,000
	E-Debt Services.			
11	22-Interest on Debt and other obligations	1,000	62,02,000	62,03,000
12	23-Appropriation for Reduction or Avoidance of Debt.		56,63,000	56,63,000
	F-Civil Administration.			
13	25-General Administration- General Administration.	2,49,84,000	8,78,000	2,58,62,000
14	27-Administration of Justice	79,22,000	27,45,000	1,06,67,000
15	28-Jails and Convict Settlements	84,39,000		84,39,000
16	29-Police	5,97,75,000		5,97,75,000
17	30-Ports and Pilotage	7,67,000		7,67,000
18	36-Scientific Departments	1,32,000		1,32,000
19	37-Education	6,59,49,000		6,59,49,000
20	38-Medical	4,24,45,000	60,000	4,25,05,000
21	39-Public Health	1,16,16,000		1,16,16,000
22	40-Agriculture- Agriculture,			
	FF-Civil Administration- Capital Account outside the Revenue Account.	2,24,10,000		2,24,10,000
	71-Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue			

	Account.			
	Total-Grant No. 22	2,24,10,000		2,24,10,000
	F-Civil Administration.			
23	40-Agriculture- Fisheries	15,69,000		15,69,000
24	41-Veterinary	26,12,000		26,12,000
25	42-Co-operation	21,45,000		21,45,000
-26	43-Industries- Industries			
	FF-Civil Administration- Capital Account within the Revenue Account.			
	43A-Capital Outlay on Industrial Development within the Revenue Account.			
	H-Civil Works and Miscellaneous Public Improvements.			
	52-Interest on Capital Outlay on Electricity Schemes.			
	52A-Other Revenue Expenditure connected with Electricity Schemes.			
	XLI-Receipts from Electricity Schemes-Working Expenses.	80,02,000	5,81,000	85,83,000
26	HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.			
	53-Capital Outlay on Electricity Schemes met out of Revenue			
	FF-Civil Administration- Capital Account outside the Revenue Account.			

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	. 72-Capital Outlay on Industrial Development outside the Revenue Account.			
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements			
	outside the Revenue Account.			
	81A-Capital Outlay on Electricity Schemes outside the Revenue Account.	-		
	Total-Grant No. 26	80,02,000	5,81,000	85,83,000
	F-Civil Administration.			
27	43-Industries- Cottage Industries			
	FF-Civil Administration- Capital Account outside the Revenue Account.	21,70,000		21,70,000
	72-Capital Outlay on Industrial Development outside the Revenue Account- Cottage Industries.			
	Total-Grant No. 27	21,70,000		21,70,000
	F-Civil Administration.			
28	43-Industries- Fisheries			
29	43-Industries- Cinchona	30,05,000		30,05,000
30	47-Miscellaneous Departments			
31	47-Miscellaneous Departments-Fire Services	34,62,000		34,62,000
32	47-Miscellaneous Departments (excluding Fire Services).	67,38,000		67,38,000
	H-Civil Works and			

	Miscellaneous Public Improvements.			
33	50-Civil Works	6,05,40,000	12,94,000	6,18,34,000
	J-Miscellaneous.			
34	54-Famine	82,19,000		82,19,000
35	54A-Territorial and Political Pensions			
36	54B-Privy Purses and allowances of Indian Rulers.	1,76,000		1,76,000
37	55-Superannuation allowances and pensions			
	JJ-Miscellaneous Capital Account within the Revenue Account.			
	55 A-Commutation of Pensions financed from Ordinary Revenues.	1,39,90,000	3,29,000	1,43,19,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	83-Payments of commuted value of Pensions	-		
	Total-Grant No. 37	1,39,90,000	3,29,000	1,43,19,000
	J-Miscellaneous.			
38	56-Stationery and Printing	56,56,000		56,56,000
39	57-Miscellaneous- Miscellaneous			
40	57-Miscellaneous- Contributions	1,12,50,000	27,57,000	1,40,07,000
41	57-Miscellaneous- Other Miscellaneous Expenditure.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.	2,13,80,000		2,13,80,000
	82-Capital Account of other State Works outside the Revenue	-		

	Account. Total-Grant No. 41	2,13,80,000		2,13,80,000
42	E-Debt Services.	-,		
	22-Interest on Debt and other obligations- Expenditure on displaced persons.			
	J-Miscellaneous.			
	57-Miscellaneous- Expenditure on displaced persons.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.	5,58,34,000	16,31,000	5,74,65,000
	82-Capital Account of other State Works outside the Revenue Account-Expenditure on displaced persons.			
	Public Debt.			
	Loans for displaced persons			
	Deposits and Advances.			
	Loans and Advances bearing interest- Loans and Advances to displaced persons.			
	Total-Grant No. 42	5,58,34,000	16,31,000	5,74,65,000
43	E-Debt Services.			
	22-Interest on Debt and other obligations- Community Development Projects.			
	J-Miscellaneous.			
	57-Miscellaneous- Community Development Projects.			
	M-Extraordinary Items.			
	63B-Community			

	Development Projects			
43	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works outside the Revenue Account-Community Development Projects.			
	Public Debt.	3,20,19,000	3,00,000	3,23,19,000
	Loans for Community Development Projects			
	Deposits and Advances.			
	Loans and Advances bearing interest-Community Development Projects.			
	Total-Grant No. 43	3,20,19,000	3,00,000	3,23,19,000
	M-Extraordinary items.			
44	63-Extraordinary charges in India	4,81,74,000		4,81,74,000
45	64C-Pre-Partition Payments	50,00,000		50,00,000
	HH-Capital Accounts of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
46	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account- Damodar Valley Project.	11,37,89,000		11,37,89,000
47	81-Capital Account of Civil Works outside the Revenue Account.	2,72,35,000		2,72,35,000

48	J-Miscellaneous.			
	XLVIA-Receipts from Road and Water Transport Schemes- Working Expenses.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.	1,66,20,000	10,63,000	1,76,83,000
	82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.			
	Total-Grant No. 48	1,66,20,000	10,63,000	1,76,83,000
49	85A-Capital Outlay on State Schemes of Government Trading.	1		1
	Public Debt.			
50	Floating Debt			
	Loans from Union Government		8,35,29,000	8,35,29,000
	Total-Grant No. 50		8,35,29,000	8,35,29,000
	Deposits and Advances.			
51	Interest-free Advances			
52	Loans and Advances bearing interest	1,40,76,000		1,40,76,000
	<b>Grand Total</b>	79,34,56,001	11,33,27,000	90,67,83,001